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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

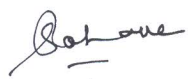
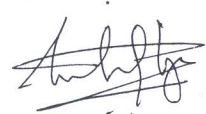

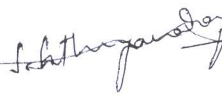
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/176/2016
NAME OF THE PETITIONER(S) : Dr. K. Narayanan & another
NAME OF THE RESPONDENT(S) : M/s Auromed Hospitals Private Limited & 2 others
UNDER SECTION : 397/398

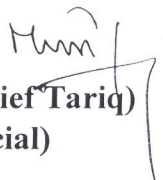
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	R. Sahana	Counsel for 2 nd Respondent	
2.	Archana for Thiriyambale Kannan	Counsel for the Petitioner	
3.	TK BHASKAR PRIYADARSHINI N SHWETHA	Counsel for Undertake to file Vakalat for R3	
4.	R. TAMILSELVI for. S. NAMASIVAYAM	Counsel for 1 st Respondent.	R.h.s.
5.	S. SATHIYANARAYANAN	Counsel for R3	

ORDER

Ms Archana, representing counsel for the petitioner present. Ms R Tamilselvi, counsel for R1 present and Ms R Sahana, representing counsel for R2 present. Ms Priyadarshini, representing counsel for R3 present and undertakes to file vakalat on behalf of R3. Counsel for R2 sought some time for filing rejoinder. Time extended at request. Put up on **25.11.2016 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)